

for implementing Legal Aid Schemes under the Chairmanship of Shri Justice P.N. Bhagwati, a sitting Judge of the Supreme Court of India.

Licences for Petrol/Diesel Pumps for Hisar and Islampur in Nalanda (Bihar)

3116. SHRI VIJAY KUMAR YADAV: Will the Minister of PETROLEUM be pleased to state :

(a) Whether it is fact that there is no petrol or diesel pump in Hilsa, the Sub-divisional headquarter under Nalanda district in Bihar;

(b) whether it is also a fact that though licences for petrol/diesel pumps for Islampur were granted several years ago, the licencees have not opened such pumps there;

(b) whether non-existence of petrol/diesel pumps in Hilsa and Islampur is causing great inconvenience to the consumers and peasants;

(d) if so, whether Government have any proposal to sanction petrol/diesel pumps for Hilsa and Islampur in Nalanda district of Bihar; and

(e) If so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Yes Sir.

(b) The oil industry has not appointed any dealer for a retail outlet at Islampur.

(c) During the agricultural season, some of the consumers face some inconvenience because the nearest outlets at Ekangar Sarai and Didarganj are more than 10 Kms away.

(d) and (e). Yes, Sir, IOC has a proposal to develop a retail outlet at Hilsa in Nalanda District under Open category. There is, however, no proposal to develop any retail outlet at Islampur.

Foreign Collaboration Agreements for Consumer Goods

3117. SHRI PIYUS TIRAKY: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether foreign collaboration agreements are also made for making cold-drinks, ice-creams, chocolates and biscuits and cosmetics as well; and

(b) if so, the details and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The items of production referred to in the question are treated as consumer industries for which foreign collaboration, financial or technical, is not considered necessary ordinarily. However, proposals for obtaining foreign collaboration are considered on merits for these items also, if such collaboration are justified having regard to factors such as the nature of the technology involved, whether it will enable or promote exports etc. The details showing the names of Indian and foreign firms, the items of manufacture, nature of collaboration, allowed are published on a quarterly basis by the Indian Investment Centre as a supplement to its monthly News Letter. Copies of these publications are sent regularly to the Parliament Library.

Manufacturing and assembly of components for Matters by Small Industrial units for B.H.E.L.

3118. SHRI BHOLA NATH SEN: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Bharat Heavy Electricals Ltd. (BHEL) has entrusted the work of testing, manufacturing and assembly of the components for meters to some small industrial units in the private sector;

(b) if so, the number of such industrial units in Karnataka, Andhra Pradesh, Tamil Nadu, Maharashtra, Gujarat and West

Bengal, who have been entrusted with such works by BHEL, and how far this policy of BHEL has helped in developing ancillary units in these States; and

(c) the value of business, particularly orders for supply of meters of Electric Supply Corporations or State Electricity Boards received by BHEL from these States during the past three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) BHEL has not entrusted to any small scale industrial units in the private sector the work of assembly and testing of components for meters. Only manufacture of some components of meters is farmed out to them. An industrial unit managed by Taluka Development Board at Ponnampet in Coorg District, carries out assembly and testing of meters. These meters are finally tested under the supervision of BHEL quality inspectors.

(b) The number of small scale units

entrusted with the manufacture of meter components in the six States is as follows ;—

State	No.
1. Karnataka	137
2. Andhra Pradesh	3
3. Tamil Nadu	12
4. Maharashtra	21
5. Gujarat	18
6. West Bengal	Nil

For manufacture of meters, BHEL has not undertaken any special programme for development of ancillary units. The company is utilising the facilities of existing industrial units for manufacture of meter components.

(c) The value of orders received by BHEL from the six States is as follows :

(Rs. in lakhs)

State	1982-83	1983-84	1984-85
Karnataka	43.71	131.62	244.86
Andhra Pradesh	9.74	37.15	6.18
Tamil Nadu	28.86	19.11	52.07
Maharashtra	115.60	18.69	20.24
Gujarat	148.39	23.92	200.99
West Bengal	19.89	57.52	68.09

Investment made by Joint Stock Companies

3119. PROF. K. V. THOMAS : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the total investment of share capital

(only paid-up capital) in the joint stock companies in the country—both public sector and private sector; and

(b) the number of public sector and private sector companies with paid up capital of Rs. 25 lakhs and over?